

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY
(CIVIL & CRIMINAL MAIN CASES) AT THE END OF SEPTEMBER 2015**

FORMAT-1

Sl. No.	Nature	Opening balance as on 01.09.2015	Institution	Restored	Received From H.C. of M.P./SAT	Total Institution	Case transfer to CAT	Nature Convert Disposal	Disposal	Total Disposal	Total Pendency as on 30.09.2015
MAIN CIVIL CASES											
1	WP	1239		5		5			19	19	1225
2	WA	220	59	1		60			37	37	243
3	WPC	3168	209	7		216			168	168	3216
4	WPL	949	7	3		10			24	24	935
5	WPS	8463	338	15		353			491	491	8325
6	WPT	360	10			10			5	5	365
7	WPCR	332	29	1		30			33	33	329
8	WPPIL	60	10			10			3	3	67
9	WP 227	1329	111	5		116			89	89	1356
10	WPHC	7	2			2			1	1	8
A	TOTAL (1 to 10)	16127	775	37	0	812	0	0	870	870	16069
1	FA	1988	36	8		44		1	18	19	2013
2	FAM	285	21			21			6	6	300
3	SA	4861	38	7		45			24	24	4882
4	MA	443	11	1		12			9	9	446
5	MAC	4057	130	5		135			50	50	4142
6	CR	186	10			10			14	14	182
7	MCC	298	92	1		93			63	63	328
8	MCCS	0				0				0	0
9	COMP APPEAL	0				0				0	0
10	COMP PET	69	3			3			4	4	68
11	EP	11				0			1	1	10
12	TPC	23	3	1		4			12	12	15
13	CONT	382	39			39			54	54	367
14	CONTS	2				0				0	2
15	ITR	5				0				0	5
16	ITA	4				0				0	4
17	CER	2				0				0	2
18	STR	0				0				0	0
19	WTA	0				0				0	0
20	ARBA	105	9	2		11			3	3	113
21	TAXC	80	2			2			6	6	76
22	REVP	119	32			32			20	20	131
23	CIVIL SUIT	2				0				0	2
B	TOTAL (1 to 23)	12922	426	25	0	451	0	1	284	285	13088
	TOTAL (A+B)	29049	1201	62	0	1263	0	1	1154	1155	29157
MAIN CRIMINAL CASES											
1	CRRE	3				0				0	3
2	CRA	11121	122	4		126			62	62	11185
3	CRR	3429	108	3		111			69	69	3471
4	MCRC u/s 378 CrPC	0				0				0	0
5	MCRC u/s 482 CrPC	11				0				0	11
6	MCRC u/s 439 CrPC	368	667			667			749	749	286
7	MCRCA u/s 438 CrPC	124	117			117			156	156	85
8	CONTR	5				0				0	5
9	CRMP u/s 439 (2)	10				0				0	10
10	CRMP u/s 372	15				0				0	15
11	CRMP u/s 378	384	27	1		28			41	41	371
12	CRMP u/s 482	847	86	2		88			65	65	870
13	TPCR	43	5			5			3	3	45
14	ACQA	1125	26			26			12	12	1139
C	TOTAL=(1 to 14)	17485	1158	10	0	1168	0	0	1157	1157	17496
	GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES	46534	2359	72	0	2431	0	1	2311	2312	46653

NOTE :- WP 2458/06 CASE IS TRANSFERRED TO CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR ON 08/09/2015

07-10-15
(Ramashankar Prasad)
Registrar (Judicial)